

**THE HIGH COURT OF MEGHALAYA:**  
**SHILLONG**  
**NOTICE**

NO.HCM.III/166/2019-Judl./Part-I/545

Dated Shillong, the 25<sup>th</sup> August, 2025

In partial modification of earlier notice issued vide NO.HCM.III/166/2019-Judl./Part-I/543 dated Shillong, the 18<sup>th</sup> August, 2025, it is hereby notified for the information of all concerned that:-

<u>Today, the 25<sup>st</sup> August, 2025,</u>	
Hon'ble Mr. Justice W. Diengdoh	In addition to His Lordship's list and determination, shall take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee.
Urgent matters, if any, falling within the determination of <b>DIVISION BENCH II and III</b> may be intimated to the Joint Registrar (Listing) and the matter will be listed on the next sitting of the appropriate Bench.	

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 25<sup>th</sup> August, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/545-A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

1256  
25/8/25